

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

18. COMP.APPL/327/2021 in TP/96(MB)/2015

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES:

Aneesha Dutt

Vs

Ashu Dutt Networks Pvt. Ltd.

SECTION: 241(1) OF THE COMPANIES ACT, 2013.

**ORDER**

This matter is heard through Video Conference:

1. Mr. Shivam Wadhwa, Ld. Counsel for the Petitioners present.
2. At the request of the Counsel for the Petitioner, list this matter on **13.06.2024**.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)